

BENCH-I

National Company Law Tribunal
Kolkata Bench
Kolkata

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T.P No. 142/KB/2016
(C.P-31/2003)

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10th January 2018, 10.30 A.M

Name of the Company	Shri Binod Kumar Kasera-Versus-Nandlal & Sons Tea Traders Pvt Ltd. & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

O R D E R

No one is present from either side.

Petition is dismissed in default of the petitioner.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)